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Title: Need to increase the upper age limit for recruitment in Central Government jobs and also increase the age of retirement from 60 to 62.

SHRI TAPAS PAUL (KRISHNANAGAR): Mr. Deputy-Speaker, Sir, it is observed that during the last 20 years in almost all the advertisements issued by the Central Government and the Central public sector undertakings, almost all the posts for employment are found to be reserved for SCs, STs, OBCs, Physically Handicapped and Ex-Servicemen. As such, people from general category with requisite education did not get any opportunity to apply for the posts advertised. As a result they have become over aged and were deprived from any employment in the Central services.

Therefore, a way out of this situation is to increase the age limit up to 30 years for General category, as it is 40 in many States including West Bengal. Simultaneously, the upper age limit for retirement may be increased to 62 years.

I would, therefore, request the hon. Prime Minister of India through you to consider the proposal so that the General category people do not suffer.

Thank you.